

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 224  
(IB)-452(ND)2017  
IA/5021/2020, IA-1090/2021

IN THE MATTER OF:

Power2sme Pvt. Ltd.

... Applicant/Petitioner

Versus

JV Strips Ltd. & Ors.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Adv. Shashwat Anand, for Liquidator, Adv. Pankaj Bhagat, for  
Petitioner, Mr. Sanjeev Sagar and Ms. Nazia Parveen Advocates For  
Financial Creditor

ORDER

Renotify this case on 31.03.2021



(T.S SINGH)  
COURT OFFICER